

**SCHEDULE II -FORM B
PUBLIC ANNOUNCEMENT**

**(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. KAVYA ADVERTISING AND MARKETING PVT. LTD.**

Sl. No.	Particulars	Details
1.	Name of the Corporate Debtor	M/s. KAVYA ADVERTISING AND MARKETING PVT. LTD.
2.	Date of incorporation of the Corporate Debtor	08.06.2006
3.	Authority under which the Corporate Debtor is incorporated/ registered	The Registrar of Companies, Chennai
4.	Corporate Identity Number (CIN) of Corporate Debtor	U74300TN2006PTC060149
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	21/1, Parangusapuram Street, Kodambakkam, Chennai 600024, Tamil Nadu
6.	Date of closure of Insolvency Resolution Process	28.05.2018 (closure of 180 days of CIRP)
7.	Liquidation Commencement Date of Corporate Debtor	30.08.2018
8.	Name, Address, E-Mail ID and the Registration Number of the Liquidator	Radhakrishnan Dharmarajan Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909 D3, Triumph Apartments, 114, Jawaharlal Nehru Salai Arumbakkam, Chennai 600106 E-Mail: dharm67@gmail.com
9.	Last Date for submission of claims	23.9.2018

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Chennai Bench has ordered the commencement of Liquidation of M/s. Kavya Advertising & Marketing Pvt. Ltd., vide its order dated 30.8.2018.

The stakeholders of M/s. Kavya Advertising & Marketing Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 23.9.2018, to the Liquidator at the address mentioned against Item No. 8.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in-person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Sd/-

Radhakrishnan Dharmarajan

Place: Chennai

Date: 3.9.2018

Liquidator for M/s. Kavya Advertising & Marketing Pvt. Ltd.

Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909